

FORM G

INVITATION FOR EXPRESSION OF INTEREST (WITH EXTENDED TIMELINES)

GVK POWER AND INFRASTRUCTURE LTD HOLDING INVESTMENTS

(Under sub-regulation (1A) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GVK Power and Infrastructure Ltd. CIN: L74999TG2005PLC059013 PAN: AAACJ5599A
2.	Address of the registered office	Darshak Chambers, Plot No 32, Ground Floor, H. No 1-8-303/48/32, Street No 1 Penderghast Road, Secunderabad, Hyderabad, Telangana, India 500003
3.	URL of website	www.gvk.com
4.	Details of place where majority of fixed assets are located	Hyderabad, Telangana
5.	Installed capacity of main products/ services	Classification of assets of the Corporate Debtor: (1) Corporate Debtor as a whole as a going concern ("Category I"); (2) 100% shareholding held by the Corporate Debtor in GVK Perambalur SEZ Private Limited ("GVK Perambalur") ("Category II"); (3) 1.75% shareholding held by the Corporate Debtor in GVK Airport Developers Limited ("GVKADL") ("Category III"); (4) 100% shareholding of the Corporate Debtor in GVK Energy Limited ("GVK Energy") ("Category IV"); and (5) Corporate Debtor along with residuary assets i.e. excluding shareholding held by Corporate Debtor in GVK Perambalur, GVKADL and GVK Energy ("Category V").
6.	Quantity and value of main products/ services sold in last financial year	Total Income: Rs. 5.17 Crores (FY 2024-25)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please refer website of GVKPIL www.gvk.com and CIRP Section <u>GVKPIL CIRP</u>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please refer website of GVKPIL www.gvk.com and CIRP Section <u>GVKPIL CIRP>Invitation for EOI dated 23.06.2025 (Extended)(Including asset wise categories)</u>
10.	Last date for receipt of expression of interest	Previous Date: 08 July 2025 Extended Date: 15 July 2025
11.	Date of issue of provisional list of prospective resolution applicants	Previous Date: 18 July 2025 Extended Date: 25 July 2025

12.	Last date for submission of objections to provisional list	Previous Date: 23 July 2025 Extended Date: 30 July 2025
13.	Date of issue of final list of prospective resolution applicants	Previous Date: 02 August 2025 Extended Date: 09 August 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Previous Date: 07 August 2025 Extended Date: 14 August 2025
15.	Last date for submission of resolution plans	Previous Date: 06 September 2025 Extended Date: 13 September 2025
16.	Process email id to submit Expression of Interest	gvpilcirp@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	NA

**Please note that the CIRP period of the Corporate Debtor is currently till 10 July, 2025. Further extension of 90 days being sought from the Hon'ble NCLT.*

Date – 08 July 2025
Place – Hyderabad, India

For GVK Power and Infrastructure Ltd.



Satish Kumar Gupta
Resolution Professional
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Process specific Email for Correspondence:
gvpilcirp@gmail.com

